

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 930 of 2011

(Arising out of OIO-34-35/COMMR/2011 passed by Commissioner of Central Excise,
Customs and Service Tax-RAJKOT)

M/s. Sanghi Industries Ltd
Sanghipuram, Kutch, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot
Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

APPEARANCE:

Shri. Anand Nainawati and Shri. Jigar Shah, Advocate for the Appellant
Shri. T.G. Rathod, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 13.08.2019

DATE OF DECISION: 12.12.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 41 of 2009.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi